

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Appeal No. 46 of 2016 (SZ)**

Applicant(s)

Respondent(s)

Uma Maheshwar Dahagama  
Jyothi Nagar, Karim Nagar District  
Telengana

1. Union of India through the Secretary  
Ministry of Environment & Forests  
& Climate Change, New Delhi
2. Telengana State Pollution Control  
Board, through the Member Secretary  
Hyderabad
3. M/s.National Thermal Power Corpn.  
Limited, Lodhi Road, New Delhi  
through the Managing Director

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

M/s.A.Yogeshwaran,

Mr.Syed Nurullah Sheriff for R1  
Mr.T.Sai Krishnan for R2  
M/s.King & Partridge  
C.Mohan & M.Kumaresan for R3

Note of the Registry	Orders of the Tribunal
Item No.7	<p>Date: 23<sup>rd</sup> November, 2017</p> <p>The learned counsel appearing for the appellant and respondents are present.</p> <p>List the matter for final arguments on 04.01.2018.</p> <p>....., JM (Justice M.S.Nambiar)</p>